

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No. 357/2022

DELIMITATION DEMAND COMMITTEE FOR THE
STATE OF ARUNACHAL PRADESH ASSAM MANIPUR AND
NAGALAND IN NORTH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 23-02-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s)

Shri. Gaichangpou Gangmei, AOR

For Respondent(s)

Mr. Amit Sharma, AOR

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Shuvodeep Roy, AOR
Mr. Pukhrambam Ramesh Kumar, AOR
Ms. K. Enatoli Sema, AOR
M/S. Dharmaprabhas Law Associates, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent-Chief Election Commissioner is granted
permission to file counter affidavit before the next date of
hearing.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR